

ANNUAL REPORTS AND REVIEWS OF TECHNICAL TEACHERS' TRAINING INSTITUTES, (SOUTHERN REGION—MADRAS) AND (NORTHERN REGION—CHANDIGARH) FOR 1977-78

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BARAKATAKI) : I beg to lay on the Table :—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Technical Teachers' Training Institute (Southern Region) Madras, for the year 1977-78. [Placed in Library. See No. LT—2861/78]

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Technical Teachers' Training Institute (Southern Region) Madras, for the year 1977-78. [Placed in Library. See No. LT—2862/78]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Technical Teachers' Training Institute Northern Region) Chandigarh, for the year 1977-78. [Placed in Library. See No. LT—2863/78]

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Technical Teachers' Training Institute (Northern Region) Chandigarh, for the year 1977-78. [Placed in Library. See No. LT—2864/78]

NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT, 1955

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH) : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

(1) G. S. R. 493(E) published in Gazetted of India dated the 9th Octo-

ber, 1978, regarding restrictions on stock of vacuum pan sugar.

(2) G.S.R. 500(E) published in Gazette of India dated the 17th October, 1978, regarding sale of sugar of I.S.S. specification.

[Placed in Library. See No. LT—2865/78]

MESSAGES FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

(i) "In accordance with the provisions of rule 127 of the Rules of procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 23rd November, 1978, agreed without any amendment to the Bolani Ores Limited (Acquisition of shares) and Miscellaneous Provisions Bill, 1978 which was passed by the Lok Sabha at its sitting held on the 20th November, 1978."

(ii) 'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Friday, the 24th November, 1978, adopted the following motion in regard to the presentation of the Report of the Joint Committee of the Houses on the Visva-Bharati (Amendment) Bill, 1978 :

"That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Visva-Bharati (Amendment Bill, 1978, be extended up to the last day of the first week of the Hundred and Eighth Session of the Rajya Sabha."